

ORISSA HIGH COURT

FILING REPORT AS ON :15/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/8131/2024	INDRAMANI BUDEK VS STATE OF ODISHA	ADITI HOTA VS	BELPARA /239 /2022 () //
2	D-BLAPL/8134/2024	DILLIP KUMAR LAKRA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	AIR FIELD P.S. /277 /2023 () //
3	D-BLAPL/8135/2024	KASTURI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /473 /2023 () //
4	D-BLAPL/8136/2024	PRASAD GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /197 /2022 () //
5	D-BLAPL/8139/2024	DEBASISH NARENDRA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BADAGODA P.S. /465 /2023 () //
6	D-BLAPL/8140/2024	DULLAV SAHU @ DURLABH SAHU VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BANARAPAL /62 /2024 () //
7	D-BLAPL/8143/2024	NETRAM DAS VS STATE OF ODISHA	JAGABANDHU SAHU VS	AMBABHONA /215 /2023 () //
8	D-BLAPL/8144/2024	BABLU JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	DAITARI /70 /2023 () //
9	D-BLAPL/8145/2024	NITYANANDA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 () //
10	D-BLAPL/8146/2024	PRADEEP TANTY VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /63 /2024 () //
11	D-BLAPL/8149/2024	RUDRAMANI BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /60 /2024 () //

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12	D-BLAPL/8155/2024	BAPI MALIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /156 /2024 () //
13	D-BLAPL/8159/2024	BABULU KABASI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	//0 () //
14	D-BLAPL/8160/2024	PINTU KABASI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	//0 () //
15	D-BLAPL/8162/2024	LAXMIKANTA SATAPATHY @ NILU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGANNATHA PRASAD /111 /2023 () //
16	D-BLAPL/8164/2024	RASHMI RANJAN ROUL VS STATE OF ODISHA	JAYDEEP PAL VS	AUL /368 /2023 () //
17	D-BLAPL/8171/2024	KUNA BISWAL VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	ANANDAPUR /116 /2023 () //
18	D-BLAPL/8177/2024	GAGAN PRADHAN VS STATE OF ODISHAB	JULU KHANSAMA VS	RAIRAKHOL /245 /2023 () //
19	D-BLAPL/8186/2024	SITAKANTA OJHA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NEMALO /173 /2023 () //
20	D-BLAPL/8188/2024	DIPU PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /32 /2024 () //
21	D-BLAPL/8189/2024	SLOK @ JAGANNATH PRASAD MOHANTY VS STATE OF ODISHA	ARUN KUMAR MANSINGH VS	AIRPORT /331 /2023 () //
22	D-BLAPL/8191/2024	RUPALI ROUT VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /738 /2023 () //
23	D-BLAPL/8192/2024	BHARAT ROUT @ ENDUA ROUT	ROHIT RANJAN RAY	KHURDA MODEL /738 /2023

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		VS	VS	()
24	D-BLAPL/8195/2024	STATE OF ODISHA SEBASTIKA BIBAR	BIBHU PRASAD CHHUALSINGH	// //0
		VS	VS	()
25	D-BLAPL/8196/2024	STATE OF ODISHA PABITRA PRADHAN	SUJATA JENA	// //0
		VS	VS	()
26	D-BLAPL/8197/2024	STATE OF ODISHA KARTIKA @ KARTIKESWAR DIGAL	SUJATA JENA	// GOCHHAPADA /45 /2023
		VS	VS	()
27	D-BLAPL/8198/2024	STATE OF ODISHA PRABINA PRADHAN	JUGALA KISHORE PANDA	// HARABHANGA /143 /2023
		VS	VS	()
28	D-BLAPL/8199/2024	STATE OF ODISHA PRABINA PRADHAN	JUGALA KISHORE PANDA	// PURUNAKATAK /176 /2023
		VS	VS	()
29	D-BLAPL/8202/2024	STATE OF ODISHA PRABINA PRADHAN	JUGALA KISHORE PANDA	// HARABHANGA /142 /2023
		VS	VS	()
30	D-BLAPL/8204/2024	STATE OF ODISHA GAMBURA KANHAR	SATYABRATA PANDA	// KANTAMAL /43 /2024
		VS	VS	()
31	D-BLAPL/8205/2024	STATE OF ODISHA ABHIMANYU SWAIN @ KALIA	SHAKTI PRASAD DAS	// PIPLI /154 /2020
		VS	VS	()
32	D-BLAPL/8207/2024	STATE OF ODISHA JAIHIND RAJPUT @ JAYHIND RAJPUT	GYANALOKA MOHANTY	// GOCHHAPADA /58 /2023
		VS	VS	()
33	D-BLAPL/8208/2024	STATE OF ODISHA HADI SISA	PRASANTA KUMAR NANDA	// MUDULIPODA /27 /2020
		VS	VS	()
34	D-BLAPL/8211/2024	STATE OF ODISHA ANIL KUMAR MANTRI	PRANAB KUMAR SAMANTRAY	// KEONJHAR SADAR /66 /2024
		VS	VS	()

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35	D-BLAPL/8216/2024	STATE OF ODISHA SITAKANTA DIGAL @ SITU VS	CHHABI BEHERA VS	// PHULBANI TOWN /203 /2022 ()
36	D-BLAPL/8222/2024	STATE OF ODISHA TAPAN BEHERA VS	AMLAN SHAKTI PAUL VS	// BARKOTE /93 /2023 ()
37	D-BLAPL/8223/2024	STATE OF ODISHA PRATAP SAHOO VS	PRASANNA KUMAR MISHRA VS	// RASOL /73 /2024 ()
38	D-BLAPL/8227/2024	STATE OF ODISHA NEERAJ YADAV VS	DEBASIS MISHRA VS	// BHUBANESWAR G.R.P.S. /29 /2024 ()
39	D-BLAPL/8228/2024	STATE OF ODISHA MITHUNA MAHANKUDA @ MITINA @ MITUNA VS	SUJIT KUMAR PATTNAIK VS	// BAIDYANATHPUR /108 /2020 ()
40	D-BLAPL/8230/2024	STATE OF ODISHA VIVEK KUMAR MANDAL@VIVEK MANDAL VS	SOUMYA RANJAN DAS VS	// UDITNAGAR /273 /2023 ()
41	D-BLAPL/8231/2024	STATE OF ODISHA GOBINDA CHANDRA SAHOO VS	AKSHAYA KUMAR SUBUDHI VS	// BALIPATNA /105 /2024 ()
42	D-BLAPL/8235/2024	STATE OF ODISHA NABAJYOTI BARIK @ GUDU VS	AKSHAYA KUMAR SUBUDHI VS	// KHANDAGIRI P.S. /60 /2024 ()
43	D-BLAPL/8244/2024	STATE OF ODISHA MANTU @ PRAVAT DAS VS	DALIRANI BEHURAY VS	// SORO /328 /2022 ()
44	D-BLAPL/8247/2024	STATE OF ODISHA TAPAN MAJHI VS	SURYAKANTA DASH VS	// JEYPORE SADAR /156 /2020 ()
45	D-BLAPL/8251/2024	STATE OF ODISHA KUNA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// DIGAPAHANDI /295 /2023 () //

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46	D-BLAPL/8252/2024	ASIF@ASIF KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /295 /2023 () //
47	D-BLAPL/8254/2024	PRASAD GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /295 /2023 () //
48	D-BLAPL/8255/2024	PADAN DAS @ PADAN KUMAR DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	/ /0 () //
49	D-BLAPL/8262/2024	AJIT KUMAR SUNDHI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	POTTANGI /37 /2024 () //
50	D-BLAPL/8265/2024	SUNIL KUMAR BEHERA @ SILU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	CHOUDWAR /610 /2022 () //
51	D-BLAPL/8270/2024	GOURANGA GOP VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BISRA /1 /2024 () //
52	D-BLAPL/8273/2024	SARIF KHAN VS STATE OF ODISHA	JAYDEEP PAL VS	LALBAG /295 /2023 () //
53	D-BLAPL/8277/2024	NITISH HALDAR VS STATE OF ODISHA	ANIRUDHA DAS VS	KALIMELA /27 /2023 () //
54	D-BLAPL/8282/2024	SATYAM LODHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /147 /2023 () //
55	D-BLAPL/8283/2024	SANJAY KUMAR JENA @ SANJAY JANA VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	BHANJPUR /44 /2024 () //
56	D-BLAPL/8284/2024	PRAMOD BADANAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /66 /2024 () //
57	D-BLAPL/8286/2024	UDAYA SHANKAR BISWAS	ASHOK KUMAR BEHERA	BADACHANA /60 /2023

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		VS	VS	0
		STATE OF ODISHA		//
58	D-BLAPL/8289/2024	PRASANJIT DASH @ RINKI	GYANENDRA CHANDRA SWAIN	CYBER CRIME AND ECONOMIC OFFENCES /131 /2023
		VS	VS	0
		STATE OF ODISHA		//
59	D-BLAPL/8292/2024	PARSURAM RAJNETBHAI PAL	RAJANIKANTA DASH	EOW,BHUBANESWAR /23 /2023
		VS	VS	0
		STATE OF ODISHA(OPID)		//
60	D-CMAPL/12148/2024	BRUNDABAN SAMANTA	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
61	D-CMAPL/12155/2024	RABINDRA KUMAR SAHOO	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
62	D-CMAPL/12160/2024	GANESH KUMAR NAYAK	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
63	D-CMAPL/12173/2024	RAMAHARI SENAPATI	adv.	//
		VS	VS	0
		DISTRICT JUDGE, BALASORE		//
64	D-CMAPL/12228/2024	MANOJ KUMAR HOTA	ADV.	//
		VS	VS	0
		COMMISSIONER CUM SECY.,SC AND ST DEVELOPMENT DEPT.		//
65	D-CMP/11995/2024	PRAFULLA KUMAR BEHERA	BISWAJIT MOHAPATRA	//
		VS	VS	0
		KATI @ KATIA BEHERA		//
66	D-CMP/12056/2024	ARJUNA DAS @ ARJUN DASH	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		BINOD BIHARI DAS		//
67	D-CMP/12126/2024	SRI SRI NILAKANTHESWAR MAHADEV BIJE, BALASORE	AMIT PRASAD BOSE	//
		VS	VS	0
		NARAYAN BARIK		//
68	D-CMP/12206/2024	SAIKH TALIM	T.PANIGRAHI	//
		VS	VS	0

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69	D-CONTAC/12174/2024	PRASANT KUMAR SAHOO DEEPAK SAHOO VS	SOMADARSAN MOHANTY VS	// // 0
70	D-CONTC/11993/2024	SAUMYARANJAN SAHOO NADIA CHAND BEHERA VS	ADV VS	// // 0
71	D-CONTC/12010/2024	MANOJ KUMAR MISHRA, I.A.S. BHAGIRATHI MAJHI VS	ADV. VS	// // 0
72	D-CONTC/12013/2024	DR. SUDHANSHU SARANGI, D.G. CIVIL AVIATION AND FIRE SERVICE NAKULA MAJHI VS	ADV. VS	// // 0
73	D-CONTC/12014/2024	DR. SUDHANSHU SARANGI, D.G. CIVIL AVIATION AND FIRE SERVICE PRAMOD KHORA VS	adv VS	// // 0
74	D-CONTC/12023/2024	DR.SUDHANSHU SARANGI, DIRECTOR GENERAL CIVIL AVIATION AND FIRE SERVICE, BUXIBAZAR, CUTTACK BIBHUTI BHUSAN MAHARATHY VS	ADV. VS	// // 0
75	D-CONTC/12025/2024	RAJESH PRAVAKAR PATIL, COMMNR. CUM SECY., COOPERATION DEPT. SHANTILATA MAHARATHI VS	ADV. VS	// // 0
76	D-CONTC/12026/2024	RAJESH PRAVAKAR PATIL, COMMNR. CUM SECY., COOPERATION DEPT. SUDHIR KUMAR CHOUDHURY VS	PURNA CHANDRA BEHERA VS	// // 0
77	D-CONTC/12028/2024	ARAVINDA AGRAWAL, COMMNR., CUM SECY., TO GOVT., H.E DEPT. SUDHANSHU KUMAR NAYAK VS	ADV. VS	// // 0
78	D-CONTC/12029/2024	G. MATHI VATHANAN, ADDL. CHIEF SECY. TO GOVT., HOUSING AND URBAN DEVLOPMENT DEPT., BBSR BAIKUNTHA NAYAK VS	ADV. VS	// // 0
79	D-CONTC/12030/2024	DR. YEDDULA VIJAY, I.A.S. ARJUNA MALLICK VS	ADV. VS	// // 0
		ANU GARG, I.A.S.		//

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80	D-CONTC/12031/2024	BRAMHANANDA DASH PATAJOSHY VS ASWATHY S, I.A.S.	ADV VS	// 0 //
81	D-CONTC/12032/2024	SAMAR KUMAR JAYSINGH VS ASWATHY S, I.A.S.	ADV VS	// 0 //
82	D-CONTC/12033/2024	BIRENDRA KUMAR MUDULI VS ANU GARG, I.A.S.	ADV. VS	// 0 //
83	D-CONTC/12035/2024	GOVINDA MAHAPATRA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
84	D-CONTC/12036/2024	GANESH CHANDRA MALLICK VS ANU GARG, I.A.S.	ADV. VS	// 0 //
85	D-CONTC/12038/2024	BIKRAM KUMAR BISOI VS USHA PADHI, I.A.S.	ADV VS	// 0 //
86	D-CONTC/12045/2024	SUDESH KUMAR SAHU VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
87	D-CONTC/12049/2024	KAMAL CHAKRABARTY VS JITENDRA MURMU, TAHASILDAR, JALESWAR	ADV. VS	// 0 //
88	D-CONTC/12055/2024	AMINA BIBI VS AMITABH THAKUR, I.P.S.	ADV. VS	// 0 //
89	D-CONTC/12058/2024	SUSHILA MINZ VS SALINI PANDIT, I.A.S.	ADV. VS	// 0 //
90	D-CONTC/12060/2024	SINDHUJA MANJARI BEHERA VS SALINI PANDIT, I.A.S.	ADV. VS	// 0 //
91	D-CONTC/12062/2024	ANITA REKHA JALL	ADV.	//

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		VS	VS	0
92	D-CONTC/12063/2024	SALINI PANDIT, I.A.S. KALICIA CRESEN DUNGUNG	ADV.	//
		VS	VS	0
93	D-CONTC/12065/2024	SALINI PANDIT, I.A.S. BIJAY KUMAR PARIDA	ADV.	//
		VS	VS	0
94	D-CONTC/12074/2024	ANU GARG, ADDOL. CHIEF SECY., PRINCIPAL SECY., W.R. DEPT. PRASANJIT ALIV KUMAR BARIK	DEEPAK KUMAR PANDA	//
		VS	VS	0
95	D-CONTC/12086/2024	SALINI PANDIT, IAS SAMIR KUMAR PATTANAIK	ADV.	//
		VS	VS	0
96	D-CONTC/12094/2024	LOPAMUDRA MOHANTY, REGISTRAR, OUAT, BBSR BANSHIDHAR MOHANTY	DIPAK KUMAR DEY	//
		VS	VS	0
97	D-CONTC/12097/2024	SARASWATI KARAN GAYADHAR BEHERA	ADV	//
		VS	VS	0
98	D-CONTC/12099/2024	SUVENDU KUMAR MAHARAJ, B.E.O, CHANDBALI, BHADRAK KANHU CHARAN NAYAK	ADV	//
		VS	VS	0
99	D-CONTC/12102/2024	SATYABRATA SAHU, ADDL., CHIEF SECY., TO GOVT., R AND D.M, DEPT. BHAGIRATHI MOHARANA	ADV	//
		VS	VS	0
100	D-CONTC/12104/2024	ANU GARG, I.A.S. ADIKANDA MISHRA	ADV	//
		VS	VS	0
101	D-CONTC/12108/2024	ANU GARG, I.A.S. SK ABDUL AZIZ	ADV	//
		VS	VS	0
102	D-CONTC/12111/2024	VINEET BHARDWAJ, COLLECTOR, CUTTACK SURESH CHANDRA MISHRA	ADV	//
		VS	VS	0

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103	D-CONTC/12114/2024	VINEET BHARDWAJ, COLLECTOR, CUTTACK MOHAMMAD MUJMIL VS ANU GARG, I.A.S.	ADV. VS	// // 0 //
104	D-CONTC/12115/2024	KRUSHNA CHANDRA ROUT VS VINEET BHARDWAJ, COLLECTOR, CUTTACK	ADV VS	// // 0 //
105	D-CONTC/12118/2024	RAMA CHANDRA PRUSTY VS VINEET BHARDWAJ, COLLECTOR, CUTTACK	ADV VS	// // 0 //
106	D-CONTC/12119/2024	ANANGA KISHORE MOHAPATRA VS VINEET BHARDWAJ, COLLECTOR, CUTTACK	ADV VS	// // 0 //
107	D-CONTC/12121/2024	DEBENDRANATH DAS VS VINEET BHARDWAJ, COLLECTOR, CUTTACK	ADV VS	// // 0 //
108	D-CONTC/12123/2024	JALADHAR PARIDA VS DR. SUBHANKAR MOHAPATRA, COLLECTOR, JAJPUR	ADV VS	// // 0 //
109	D-CONTC/12124/2024	MANJULATA SAHOO VS SUBRATA BEHERA, SPECIAL LAND ACQUISITION OFFICER, DHENKANAL	JYOTSNARANI RATH VS	// // 0 //
110	D-CONTC/12125/2024	SUKANTA KUMAR NAYAK VS VINEET BHARDWAJ, COLLECTOR, CUTTACK	ADV VS	// // 0 //
111	D-CONTC/12129/2024	PRAFULLA CHANDRA PATI VS ASHOK CHANDRA GHADAI, SUPTDG. ENGNR., IRRIGATION DIVN.	ADV. VS	// // 0 //
112	D-CONTC/12131/2024	ASHOK KUMAR PATI VS ASHOK CHANDRA GHADAI, SUPTDG. ENGNR., IRRIGATION DIVN.	ADV. VS	// // 0 //
113	D-CONTC/12133/2024	AJAY KUMAR PATI VS ASHOK CHANDRA GHADAI, SUPTDG. ENGNR., IRRIGATION DIVN.	ADV. VS	// // 0 //

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114	D-CONTC/12137/2024	MANAGOVINDA SENA VS ANU GARG, I.A.S.	SUSANTA KUMAR DASH VS	// 0 //
115	D-CONTC/12140/2024	CHITTA RANJAN MISHRA VS MANOJ KUMAR MOHANTY, I.A.S.	ADV. VS	// 0 //
116	D-CONTC/12141/2024	JHUMURI DAS VS TARINI RANJAN RAY, TAHASILDAR, JAGATSINGHPUR	ADV VS	// 0 //
117	D-CONTC/12143/2024	SABYASACHI RAUT VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR, KHORDHA	ADV VS	// 0 //
118	D-CONTC/12146/2024	PRATAP KESHARI PATI VS ASHOK CHANDRA GHADAI, SUPTDG. ENGNR., IRRIGATION DIVN.	ADV. VS	// 0 //
119	D-CONTC/12151/2024	ADHAR CHANDRA PATI VS ASHOK CHANDRA GHADAI, SUPTDG. ENGNR., IRRIGATION DIVN.	ADV. VS	// 0 //
120	D-CONTC/12164/2024	TILOTAMA BAHINIPATI VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR, KHORDHA	S.S.MOHAPATRA VS	// 0 //
121	D-CONTC/12171/2024	NIKUNJA BEHARI DAS VS BHABANI SHANKAR CHAYANI, DIR., HIGHERE EDUCATION DEPT.	DIPTI RANJAN BHOKTA VS	// 0 //
122	D-CONTC/12178/2024	AMIT PANIGRAHY VS ASWASTHI S, I.A.S.	ADV VS	// 0 //
123	D-CONTC/12192/2024	ANITA CHOUDHARY VS RAJESH PRABHAKAR PATIL, I.A.S.	SAURAV TIBREWAL VS	// 0 //
124	D-CONTC/12195/2024	SATYAM PRADHAN VS RADHAKANTA CHHATRI, D.E.O, BARGARH	ADV VS	// 0 //
125	D-CONTC/12197/2024	SATYA SANKAR SAHOO	ADV.	//

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		VS	VS	0
126	D-CONTC/12198/2024	GOURIRANI NAIK, DISTRICT EDUCATION OFFICER, KEONJHAR ASIT KUMAR NAYAK	ADV	//
		VS	VS	0
127	D-CONTC/12202/2024	NIBEDITA PANI, D.E.O, JAJPUR ASHISH KUMAR PUROHIT	ADV	//
		VS	VS	0
128	D-CONTC/12207/2024	RADHAKANTA CHHATRI, D.E.O, BARGARH DUKHISHYAM BHOI	ADV	//
		VS	VS	0
129	D-CONTC/12210/2024	RADHAKANTA CHHATRI, D.E.O, BARGARH J.R.PRATIK MANOHAR	ADV.	//
		VS	VS	0
130	D-CONTC/12211/2024	JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION, ORISSA BALAYA KUMAR JENA	ADV	//
		VS	VS	0
131	D-CONTC/12215/2024	PRATIVA MANJARI DAS, D.E.O, BALASORE ASHOK KUMAR BEHERA	ADV.	//
		VS	VS	0
132	D-CONTC/12220/2024	PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE PRANAB KUMAR SING	ADV.	//
		VS	VS	0
133	D-CONTC/12221/2024	PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE BIDYUT BHUSAN KAR	ADV.	//
		VS	VS	0
134	D-CONTC/12223/2024	RIZWANA KAWKAB, OSAS A (JB) SOURAV MALLICK	ADV.	//
		VS	VS	0
135	D-CONTC/12224/2024	NIBEDITA PANI, DISTRICT EDUCATION OFFICER, JAJPUR MANAS KUMAR SATPATHY	ADV.	//
		VS	VS	0
136	D-CONTC/12226/2024	RADHAKANTA CHHATRI, DISTRICT EDUCATION OFFICER, BARGARH JHANAMANI SOREN	ADV.	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CONTC/12227/2024	PURNA CHANDRA SETHI, DISTRICT EDUCATION OFFICER, MAYURBHANJ MANAS RANJAN DEHURI VS	ADV. VS	// // ()
138	D-CONTR/8156/2024	PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE DHANIRAM NAG VS	ADV VS	// //0 ()
139	D-CRLA/8132/2024	PRASHANTA KUMAR KOLLOHARAS, I.I.C. CHANDAHANADI, NABARANGPUR BADAL KUMAR MISHRA VS	TARINI PANIGRAHI VS	// BAIDYANATHPUR /601 /2023 ()
140	D-CRLA/8152/2024	STATE OF ODISHA SAROJINI MAHAKUL VS	DEEPALI MAHAPATRA VS	// BARKOTE /326 /2017 ()
141	D-CRLA/8153/2024	STATE OF ODISHA SUDHIRA SETHI VS	ASHOK KUMAR SAHOO VS	// MARSHAGHAI /428 /2021 ()
142	D-CRLA/8163/2024	STATE OF ODISHA MD. ISTEKHAR ANSARI VS	SATYA RANJAN MULIA VS	// //0 ()
143	D-CRLA/8173/2024	STATE OF ODISHA RABINDRA SENAPATI VS	RAJIB LOCHAN PATTNAIK VS	// //0 ()
144	D-CRLA/8250/2024	STATE OF ODISHA DILLIP PADHIARY @ PRATIHARY @ DILLIP KUMAR PADHIARY @ PRATIHARY VS	SURYAKANTA DASH VS	// ODAGAON /65 /2007 ()
145	D-CRLA/8263/2024	STATE OF ODISHA BASUDEBA MALIK @ GANDUA VS	RAMAKRISHNA NAIK VS	// RAJNAGAR /58 /2020 ()
146	D-CRLA/8280/2024	STATE OF ODISHA MANOJ PRADHAN VS	SURYAKANTA DWIBEDI VS	// VIGILANCE PS (BERHAMPUR) /57 /2017 ()
147	D-CRLMA/8161/2024	STATE OF ODISHA(VIG.) MALATI DEVI VS	ADV VS	// //0 ()
		STATE OF ODISHA		//

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148	D-CRLMC/8130/2024	KUMARI DIGAL@PRIYATAMA DIGAL VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	PHIRINGIA /88 /2023 () //
149	D-CRLMC/8133/2024	SIBARAM SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /541 /2022 () //
150	D-CRLMC/8148/2024	GOPINATH JENA@ GODHI VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI /193 /1998 () //
151	D-CRLMC/8150/2024	SWAPNENDU KUMAR DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	/ /0 () //
152	D-CRLMC/8166/2024	SANTANU KUMAR NATH VS STATE OF ODISHA(VIG.)	SATYABRATA MOHANTY (1) VS	SAMBALPUR VIGILANCE /5 /2009 () //
153	D-CRLMC/8168/2024	JALIA @ JALADHAR MALIK VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	PATTAMUNDAI /352 /2019 () //
154	D-CRLMC/8170/2024 CRLMC/833/2024	ADWAIT KUMAR PRADHAN VS SURAMA PRADHAN @ NAYAK	RAGHUNATH DASMOHAPATRA VS	NAYAGARH SADAR /86 /2019 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh) CMC/0000005/2020
155	D-CRLMC/8183/2024	GADADHAR RAUTARAY VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	JATNI P.S. /362 /2021 () //
156	D-CRLMC/8206/2024	ANTRAYAMI SENAPATI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	AIRPORT /273 /2014 () //
157	D-CRLMC/8209/2024	ANTRAYAMI SENAPATI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	AIR FIELD P.S. /253 /2013 () //
158	D-CRLMC/8213/2024	ANTRAYAMI SENAPATI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	AIR FIELD P.S. /194 /2019 () //
159	D-CRLMC/8217/2024	ANTRAYAMI SENAPATI	SUDEEP KUMAR SARANGI	AIR FIELD P.S. /116 /2013

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		VS	VS	()
		STATE OF ODISHA		//
160	D-CRLMC/8220/2024	ANTRAYAMI SENAPATI	SUDEEP KUMAR SARANGI	AIR FIELD P.S. /73 /2012
		VS	VS	()
		STATE OF ODISHA		//
161	D-CRLMC/8221/2024	ANTRAYAMI SENAPATI	SUDEEP KUMAR SARANGI	AIR FIELD P.S. /281 /2013
		VS	VS	()
		STATE OF ODISHA		//
162	D-CRLMC/8224/2024	MAMINA SENAPATI	SUDEEP KUMAR SARANGI	AIR FIELD P.S. /275 /2014
		VS	VS	()
		STATE OF ODISHA		//
163	D-CRLMC/8229/2024	N.SIMA @ SIMANCHAL REDDY	SANTOSH KUMAR KANUNGO	PURUSHOTTAMPUR /62 /2005
		VS	VS	()
		STATE OF ODISHA		//
164	D-CRLMC/8238/2024	PABAN SWAMI	KISHORE KUMAR MISHRA	SEA BEACH /59 /2023
		VS	VS	()
		STATE OF ODISHA		//
165	D-CRLMC/8239/2024	TRINATH SWAIN	JYOTIRMAYA SAHOO	KODALA /73 /1997
		VS	VS	()
		STATE OF ODISHA		//
166	D-CRLMC/8243/2024	SARADA PRASAD SAMANTARAY	ACHYUTANANDA PATTANAİK	BALIANTA P.S. /262 /2018
		VS	VS	()
		STATE OF ODISHA		//
167	D-CRLMC/8245/2024	BINOD PARIDA	ACHYUTANANDA PATTANAİK	BALIANTA P.S. /79 /2024
		VS	VS	()
		STATE OF ODISHA		//
168	D-CRLMC/8248/2024	HARIHARA JENA	PRAVASH CHANDRA JENA	CHOUDWAR /229 /2018
		VS	VS	()
		STATE OF ODISHA		//
169	D-CRLMC/8249/2024	BABU@SASHIKANTA DAS	BIBHUTI RANJAN MOHANTY	BALASORE TOWN /123 /2003
		VS	VS	()
		STATE OF ODISHA		//
170	D-CRLMC/8267/2024	PABITRA KHUNTIA	ANAM CHARAN PANDA	BALIPATNA /9 /2010
		VS	VS	()

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171	D-CRLMC/8275/2024	STATE OF ODISHA M/S. SERAJUDDIN AND CO. VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// / /0 ()
172	D-CRLMC/8281/2024	RAMESH CHANDRA BARATA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// / /0 ()
173	D-CRLMC/8293/2024	ANGAD DAS@SANJAY PRADHAN VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// CHANDAKA P.S. /27 /2021 ()
174	D-CRLMP/8154/2024	GOUTTAM PRADHAN VS STATE OF ODISHA	NIRANJAN LENKA VS	// / /0 ()
175	D-CRLMP/8194/2024	NAYANA JENA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// / /0 ()
176	D-CRLMP/8259/2024	BISHNUPRIYA MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
177	D-CRLMP/8261/2024	PRIYAJIT PARIDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
178	D-CRLMP/8264/2024	MADHUSMITA SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// / /0 ()
179	D-CRLMP/8266/2024	SMRUTI RANJAN DAS VS STATE OF ODISHA	R.N.MOHANTY VS	// / /0 ()
180	D-CRLMP/8272/2024	BALARAM SETHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// / /0 ()
181	D-CRLMP/8276/2024	BALARAM SETHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// / /0 ()

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182	D-CRLMP/8278/2024	JYOSNARANI SETHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	//0 0 //
183	D-CRLREV/8169/2024	BIJAYA KUMAR PRADHAN VS SOUBHAGYA KUMAR MISHRA	PRAGYAN PARAMITA MOHANTY VS	//0 0 //
184	D-CRLREV/8274/2024	PRAVAKAR NAYAK VS STATE OF ODISHA(VIG.)	JAJATI KESHARI KHUNTIA VS	CUTTACK VIGILANCE /35 /2010 0 //
185	D-CRLREV/8279/2024	PRAVAKAR NAYAK VS STATE OF ODISHA(VIG.)	JAJATI KESHARI KHUNTIA VS	CUTTACK VIGILANCE /36 /2010 0 //
186	D-MACA/11994/2024	KABIRAJ DAS VS SUBRAT KUMAR SWAIN	AMIYA KUMAR MOHANTY VS	// 0 //
187	D-MACA/11998/2024	GANGADHAR SAHU @ SAHOO VS SURENDRA DAS	PRADEEP KUMAR MISHRA VS	// 0 //
188	D-MACA/12165/2024	BANITA PRADHAN VS BASUDEV BEHERA	KAPILA CHARAN NAYAK VS	// 0 //
189	D-MACA/12167/2024	CHHABIL TARAI VS BASUDEV BEHERA	KAPIL CHARAN NAYAK VS	// 0 //
190	D-MACA/12176/2024	SILU SAHOO VS BASUDEV BEHERA	KAPILA CHARAN NAYAK VS	// 0 //
191	D-MACA/12182/2024	NATIONAL INSURANCE CO. L.T.D. VS SANGHAMITRA SAMAL @ RAY	SUBRAT SATPATHY VS	// 0 //
192	D-MATA/12037/2024	DHRUBA CHARAN SAHU VS SURABHI SAHU	AMIT PRASAD BOSE VS	// 0 //
193	D-MATA/12041/2024	DHRUBA CHARAN SAHU	AMIT PRASAD BOSE	//

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		VS	VS	0
194	D-MATA/12082/2024	SURABHI SAHU BABITA PAL	ANJAN KUMAR BISWAL	//
		VS	VS	0
195	D-MATA/12089/2024	BIMAL LOCHAN MOHANTY PREETI PUSHAM MISHRA	K.C.RAJGURU MOHAPATRA	//
		VS	VS	0
196	D-MATA/12180/2024	SURYA NARAYAN MISHRA LALITA PANIGRAHI	LAXMI CHARAN BEHERA	//
		VS	VS	0
197	D-RPFAM/12008/2024	SIPUN KUMAR PATHY PRAJNA PARMITA PRAHARAJ	SASHIBHUSAN DAS	//
		VS	VS	0
198	D-RPFAM/12053/2024	DEVI PRASAD SAMANTARAY NILAMANI SAHOO	NARENDRA PRASAD RATH	//
		VS	VS	0
199	D-RSA/11997/2024	SANDHYARANI SAHOO RABINARAYAN SAHOO	SACHIDANANDA SAHOO	//
		VS	VS	0
200	D-RSA/12020/2024	KISHORE SWAIN RABICHANDRA PRADHAN	AMIT KUMAR NATH	//
		VS	VS	0
201	D-RSA/12149/2024	URMILA BHOI MD. SHAHABUDDIN	TUSAR KUMAR MISHRA	//
		VS	VS	0
202	D-WA/12039/2024	STATE OF ODISHA DR. P.V.MANIBABU	MANOJ KUMAR MOHANTY	//
		VS	VS	0
203	D-WA/12071/2024	STATE OF ODISHA STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
204	D-WA/12077/2024	PANCHANAN DAS VICE CHANCELLOR.OUAT, BBSR	MANOJ KUMAR KHUNTIA	//
		VS	VS	0

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205	D-WA/12081/2024	PRADEEP KUMAR BEHERA STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0
206	D-WA/12084/2024	RABINDRA KUMAR MISHRA STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // 0
207	D-WA/12168/2024	SASANKA SEKHAR NANDA STATE OF ODISHA VS	SANGRAM JENA, A.G.A. VS	// // 0
208	D-WA/12177/2024	BRAJAKISHOR MISHRA STATE OF ODISHA VS	SANGRAM JENA,A.G.A VS	// // 0
209	D-WA/12193/2024	ISWAR CHANDRA BEHERA STATE OF ODISHA VS	SANGRAM JENA,A.G.A VS	// // 0
210	D-WA/12201/2024	MANABHANJAN MAHAPATRA STATE OF ODISHA VS	SANGRAM JENA, A.G.A. VS	// // 0
211	D-WA/12225/2024	PRASANNA KUMAR PRADHAN STATE OF ODISHA VS	SANGRAM JENA,A.G.A VS	// // 0
212	D-WP(C)/11990/2024	SUDHAKAR SAHOO SECRETARY UNITED SAMITI ACTION, BBSR VS	PRAMOD KUMAR ROUT VS	// // 0
213	D-WP(C)/11991/2024	STATE OF ODISHA BIMALA NAHAK VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
214	D-WP(C)/11992/2024	STATE OF ODISHA DR. PURNA CHANDRA BEHERA VS	RAMA KRISHNA BISOI VS	// // 0
215	D-WP(C)/11996/2024 WP(C)/6523/2024	STATE OF ODISHA RABI SHANKAR RATH VS STATE OF ODISHA	SALAUDDIN KHAN VS	// // 0 0

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216	D-WP(C)/11999/2024	MANARANJAN MOHANTA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	// 0 //
217	D-WP(C)/12000/2024 WP(C)/6524/2024	HEAMANTA MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
218	D-WP(C)/12001/2024 WP(C)/6525/2024	DAMBRUDHAR MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
219	D-WP(C)/12002/2024 WP(C)/6529/2024	KESHARI MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
220	D-WP(C)/12003/2024 WP(C)/6528/2024	NIRMAL BAHUK VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
221	D-WP(C)/12004/2024 WP(C)/6531/2024	SIBA MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
222	D-WP(C)/12005/2024	AJAYA KUMAR NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
223	D-WP(C)/12006/2024	BIJAYA KUMAR SAMAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
224	D-WP(C)/12007/2024	SRIDHAR PRUSTY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
225	D-WP(C)/12009/2024	MURALIDHAR BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
226	D-WP(C)/12011/2024	PURNA CHANDRA MISHRA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
227	D-WP(C)/12012/2024	SURENDRA KUMAR SAHU	DHANESWAR BEHERA	//

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		VS	VS	0
		STATE OF ODISHA		//
228	D-WP(C)/12015/2024	BABAJI NITYANANDA DAS	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/12016/2024	BHASKAR CHANDRA DAS	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/12017/2024	YASHOBANTA NARAYAN DASH	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/12018/2024	M/S ENZEN GLOBAL SOLUTIONS PVT. LTD., BBSR	AKASH ACHARYA	//
		VS	VS	0
		THE COMMNR. OF COMMERCIAL TAX AND GST, ODISHA, CUTTACK		//
232	D-WP(C)/12019/2024	J.RAJA	SATYAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/12021/2024	NIRANJAN DASH	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/12022/2024	SARAT KUMAR GURU	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/12024/2024	ANANTA KUMAR DAS	PRAMODA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/12027/2024	SRI SRI RADHAKANTA JEW AND OTHER DEITIES, BALASORE	HARIPAD MOHANTY	//
	WP(C)/6422/2024	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/12034/2024	BASANTI DAS	AKSHYANGSHU SEKHAR NANDY	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/12040/2024	BANKESH CHANDRA SAHOO	SUDHIR KUMAR MALLICK	//
		VS	VS	0

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239	D-WP(C)/12042/2024 WP(C)/6444/2024	STATE OF ODISHA M/S ABCI INFRASTRUCTURES PVT. LTD., KOLKATA VS UNION OF INDIA	PRABIN DAS VS	// // 0 //
240	D-WP(C)/12043/2024 WP(C)/6488/2024	RAJKISHORE RAY VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
241	D-WP(C)/12044/2024	NAMRATA DAS VS STATE OF ODISHA	PRABHAT KUMAR SAHOO VS	// 0 //
242	D-WP(C)/12046/2024	KISHORE KUMAR MISHRA VS SRI SIR GOPINATH DEV, PURI	SURESH KUMAR CHOUDHURY VS	// 0 //
243	D-WP(C)/12047/2024 WP(C)/6470/2024	M/S.SHREE JAGANNATH STONE SUPPLIERS VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
244	D-WP(C)/12048/2024	BASANTA KUMAR BISWAL VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
245	D-WP(C)/12050/2024 WP(C)/6466/2024	M/S.SHREE JAGANNATH STONE SUPPLIERS VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
246	D-WP(C)/12051/2024	PUJA NAIK VS MAHANADI COAL FIELDS LTD., ANGUL	AMARENDRA MALLICK VS	// 0 //
247	D-WP(C)/12052/2024	TRILOCHAN ROUT VS C.E.O., TPCODL, BBSR	DURGA PRASAD SWAIN VS	// 0 //
248	D-WP(C)/12054/2024	SHRUTI BAG VS DEBDATTA PINAKI PRASAD	UPENDRA KUMAR SAMAL VS	// 0 //
249	D-WP(C)/12057/2024	AKLESH KUMAR SINGH VS GM, LAKHANPUR AREA, MCL, JHARSUGUDA	BHOJRAJ SETH VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-WP(C)/12059/2024	SUJEET KUMAR PRADHAN VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
251	D-WP(C)/12061/2024	SUNITA DEVI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
252	D-WP(C)/12064/2024	ARCHANA DHAR MAHAPATRA VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //
253	D-WP(C)/12066/2024	BIPRA RANJAN BEURA VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //
254	D-WP(C)/12067/2024	RAMESH SUBUDHI VS PUNJAB NATIONAL BANK THROUGH ITS AUTHORISED OFFICER,GANJAM	SIDHARTH PRASAD DAS VS	// 0 //
255	D-WP(C)/12068/2024	BIDYUT CHANDRA PANDA VS STATE OF ODISHA	TAPAN KU. JENA SAMANTA VS	// 0 //
256	D-WP(C)/12069/2024	HEMANTA KUMAR MALIK VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
257	D-WP(C)/12070/2024	VAGABATI PRASAD SABAT VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
258	D-WP(C)/12072/2024	ANURAG DWIVEDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
259	D-WP(C)/12073/2024	JAGATAR SINGH VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
260	D-WP(C)/12075/2024	NALINI KUMAR JENA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
261	D-WP(C)/12076/2024	HARIHAR PRADHAN	NIRANJAN NAYAK	//

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		VS	VS	0
262	D-WP(C)/12078/2024	STATE OF ODISHA DHRUBENDRA MOHANTA	NIRANJAN NAYAK	//
		VS	VS	0
263	D-WP(C)/12079/2024	STATE OF ODISHA JOGESWAR PANDEY	SRIKANTA MAHUNTA	//
		VS	VS	0
264	D-WP(C)/12080/2024	STATE OF ODISHA PRASANTA KUMAR PARIDA	NIRANJAN NAYAK	//
		VS	VS	0
265	D-WP(C)/12083/2024	STATE OF ODISHA PUSPITA ROUT	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
266	D-WP(C)/12085/2024	STATE OF ODISHA DUSMANTA KUMAR PANDA	SIDHARTH PRASAD DAS	//
		VS	VS	0
267	D-WP(C)/12087/2024	UNION BANK OF INDIA KISHORE CHANDRA BEHERA	RUDRA NARAYAN PARIJA	//
		VS	VS	0
268	D-WP(C)/12088/2024	STATE OF ODISHA SUKANTI MAJHI	SISIR DAS	//
		VS	VS	0
269	D-WP(C)/12090/2024	MAHANADI COAL FIELD LTD., SAMBALPUR GOPINATH PRADHAN	SISIR DAS	//
		VS	VS	0
270	D-WP(C)/12091/2024	MAHANADI COAL FIELD LTD., SAMBALPUR DILLIP KUMAR BEHERA	PRANAB RANJAN CHHATOI	//
		VS	VS	0
271	D-WP(C)/12092/2024	COLLECTOR, JAGATSINGHPUR SUSHAMA DAS	SOUGAT DASH	//
		VS	VS	0
272	D-WP(C)/12093/2024	THE SUPDT. ENGINEER, TPCODL, CUTTACK MAHADEBA MAHARANA	KABIRAJ PRADHAN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :15/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/12095/2024	STATE OF ODISHA UGRASEN PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
274	D-WP(C)/12096/2024	STATE OF ODISHA KRUSHNA MOHAPATRA VS	ASHOK KUMAR MOHAPATRA VS	// // 0
275	D-WP(C)/12098/2024	STATE OF ODISHA GURUBARU BEHERA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
276	D-WP(C)/12100/2024	STATE OF ODISHA SISHIR CHANDRA BARIK VS	ASHIS KUMAR MISHRA VS	// // 0
277	D-WP(C)/12101/2024	STATE OF ODISHA KAMARATHI PAHARIA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
278	D-WP(C)/12103/2024	STATE OF ODISHA DILIP KUMAR PANDA VS	SUBASH CH PANI VS	// // 0
279	D-WP(C)/12105/2024	UNION OF INDIA RANAJIT KAR VS	BRAJA MOHAN SARANGI VS	// // 0
280	D-WP(C)/12106/2024	R.T.O., BALASORE SANTOSH PRADHAN VS	SUBASH CH PANI VS	// // 0
281	D-WP(C)/12107/2024	STATE OF ODISHA ANADI DAS VS	SUBASH CH PANI VS	// // 0
282	D-WP(C)/12109/2024	UNION OF INDIA SUDHAKAR SAHOO VS	BRAJA MOHAN SARANGI VS	// // 0
283	D-WP(C)/12110/2024	R.T.O.ANGUL SANTOSH PRADHAN VS STATE OF ODISHA	SUBASH CH PANI VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :15/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/12112/2024	LAXMIDHAR SAHOO VS UNION OF INDIA	SUBASH CH PANI VS	// 0 //
285	D-WP(C)/12113/2024	HADIBANDHU SAHOO VS R.T.O.NAYAGARH	BRAJA MOHAN SARANGI VS	// 0 //
286	D-WP(C)/12116/2024	SANTOSH PRADHAN VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
287	D-WP(C)/12117/2024	MEERA DEVI AGARWAL VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	// 0 //
288	D-WP(C)/12120/2024	BISWANATH CHATTERJEE VS THE G.M., CHOLA MS GENERAL INSURANCE CO. LTD., BBSR	DEEPAK RANJAN SUNDARAY VS	// 0 //
289	D-WP(C)/12122/2024	KRUSHNA CHANDRA RATH VS STATE OF ODISHA	DEBASHISH KUMAR PANDA VS	// 0 //
290	D-WP(C)/12127/2024	THE CHIEF GENERAL MANAGER, MAHANADI COALFIELDS LTD., JHARSUGUDA VS FAIZ MOHAMMAD	SATYA SUNDAR KANUNGO VS	// 0 //
291	D-WP(C)/12128/2024	M/S. K.G.M ENTERPRISES,KEONJHAR VS COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA	KAJAL SAHOO VS	// 0 //
292	D-WP(C)/12130/2024	KISHORE CHANDRA SAHU VS COLLECTOR CUM DM.,SUNDARGARH	SUVENDU KUMAR RAY VS	// 0 //
293	D-WP(C)/12132/2024	UNION OF INDIA VS RAJ KISHORE MALLICK	BIRENDRA KUMAR PARDHI,C.G.C VS	// 0 //
294	D-WP(C)/12134/2024	RANJIT KUMAR PATRA VS SUB COLLECTOR, BHUBANESWAR	BISWAMBAR MOHANTY VS	// 0 //
295	D-WP(C)/12135/2024	PRAFULLA SAMANTARAY	BIBUDHENDRA DASH	//

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	D-WP(C)/12136/2024	M/S. SHIVA SHAKTI TRADERS.	KAJAL SAHOO	//
		VS	VS	0
		COMMNR COMMERCIAL TAXES AND GST, ODISHA, CUTTACK.		//
297	D-WP(C)/12138/2024	SANDEEP SUBHANKAR PRIYADARSI	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/12139/2024	RANJAN KUMAR MISHRA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/12142/2024	M/S CHANAKYA HOSPITAL, CUTTACK	TUSHAR KANTI SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/12144/2024	SITARAM BEHERA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/12145/2024	GOPAL KRISHNA BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/12147/2024	RAJANIKANT DEY	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/12150/2024	DILLIP KUMAR BARADO	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/12152/2024	ASHOK KUMAR DASH	AYODHYANATH LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/12153/2024	BIDYUT MANJARI PRADHAN	DIPTI RANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/12154/2024	K.P. CONSTRUCTIONS, BBSR	SUDHIR KUMAR MALLICK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :15/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/12156/2024	SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK SUMANTA MOHANTY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// // 0 //
308	D-WP(C)/12157/2024	ASHISH MOHANTY VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	DEBASISH HAZRA VS	// 0 //
309	D-WP(C)/12158/2024	M/S. SHIVA SHAKTI TRADERS,KEONJHAR VS COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA	KAJAL SAHOO VS	// 0 //
310	D-WP(C)/12159/2024	SAJAN KUMAR SANTUKA VS STATE OF ODISHA	SIDHARTHA MISHRA (1) VS	// 0 //
311	D-WP(C)/12161/2024	RASHMITA DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
312	D-WP(C)/12162/2024	LALITA URLLAKA VS STATE OF ODISHA	DIGAMBAR SETHI VS	// 0 //
313	D-WP(C)/12163/2024	SARITANJALI NAYAK VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
314	D-WP(C)/12166/2024	ANSHUJIT PUHAN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
315	D-WP(C)/12169/2024	M/S. UTKAL COAL MINING INDIA PVT. LTD. VS NATIONAL ALUMINIUM COMPANY LTD.BHUBANESWAR	AKASH ACHARYA VS	// 0 //
316	D-WP(C)/12170/2024	SRASWATI SOMYA SARANGI VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
317	D-WP(C)/12172/2024	T.SANDEEP KUMAR DAS @ T SANDEEP VS ACCOUNTANT GENERAL A AND E, ODISHA, BBSR	LAMBODAR ACHARI VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :15/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/12175/2024	LOCHAN SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
319	D-WP(C)/12179/2024	M/S ITD CEMENTATION INDIA LTD., CUTTACK VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// 0 //
320	D-WP(C)/12181/2024	NIRANJALI DAS VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
321	D-WP(C)/12183/2024	NALINI PRAVA DAS VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //
322	D-WP(C)/12184/2024	DR.MINA KUMARI DWARI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
323	D-WP(C)/12185/2024	DEBENDRANATH SETHI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
324	D-WP(C)/12186/2024	SUBHAM PATEL VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
325	D-WP(C)/12187/2024	RAMESH CHANDRA GOUDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
326	D-WP(C)/12188/2024	PANKAJINI PATRA VS B.M,UNION BANK OF INDIA	ARUN KUMAR MISHRA VS	// 0 //
327	D-WP(C)/12189/2024	CHAITANYA BEHERA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
328	D-WP(C)/12190/2024	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	SAHASRA JYOTI NANDA VS	// 0 //
329	D-WP(C)/12191/2024	KAILASINI ROUSTRAY	SANJIB KUMAR BHANJADEO	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	D-WP(C)/12194/2024	CHEIF ADMINISTRATOR SJT ,PURI PRATAP CHANDRA DEOGAM	SAHASRA JYOTI NANDA	//
		VS	VS	0
331	D-WP(C)/12196/2024	THE COLLECTOR CUM D.M. CUTTACK RAMKARA RANA	RANJIT SAMAL	//
		VS	VS	0
332	D-WP(C)/12199/2024	STATE OF ODISHA PRATIMA NANDA	RANJIT SAMAL	//
		VS	VS	0
333	D-WP(C)/12200/2024	STATE OF ODISHA GOURISHANKAR HOTA	RANJIT SAMAL	//
		VS	VS	0
334	D-WP(C)/12203/2024	STATE OF ODISHA BHAGYA PANDA	RANJIT SAMAL	//
		VS	VS	0
335	D-WP(C)/12204/2024	STATE OF ODISHA TUMESWAR DHANGADA MAJHI	RANJIT SAMAL	//
		VS	VS	0
336	D-WP(C)/12205/2024	STATE OF ODISHA RAMAKRUSHNA DEHERI	RANJIT SAMAL	//
		VS	VS	0
337	D-WP(C)/12208/2024	STATE OF ODISHA MANORANJAN PADHI	RANJIT SAMAL	//
		VS	VS	0
338	D-WP(C)/12209/2024	STATE OF ODISHA BIRENDRA NANDA	RANJIT SAMAL	//
		VS	VS	0
339	D-WP(C)/12212/2024	STATE OF ODISHA BIJAYA KUMAR PUROHIT	RANJIT SAMAL	//
		VS	VS	0
340	D-WP(C)/12213/2024	STATE OF ODISHA KALINDRI SARANGI	RANJIT SAMAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :15/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/12214/2024	STATE OF ODISHA SANTOSH NAIK VS	RANJIT SAMAL VS	// // 0
342	D-WP(C)/12216/2024	STATE OF ODISHA LAXMI KANTA PANDA VS	RANJIT SAMAL VS	// // 0
343	D-WP(C)/12217/2024	STATE OF ODISHA SAPNESWAR PANDA VS	RANJIT SAMAL VS	// // 0
344	D-WP(C)/12218/2024	STATE OF ODISHA NANDIKISHOR TRIPATHY VS	RANJIT SAMAL VS	// // 0
345	D-WP(C)/12219/2024	STATE OF ODISHA JAGANNATH PADHAN VS	RANJIT SAMAL VS	// // 0
346	D-WP(C)/12222/2024	STATE OF ODISHA SAHARA INDIA COMMERCIAL CORP. LTD., KENDRAPARA VS	MAHANDRA PRATAP SINGH VS	// // 0
347	D-ABLAPL/8129/2024	STATE OF ODISHA ABINASH DASH VS	CHANDAN SAMANTARAY VS	// // 0
348	D-ABLAPL/8137/2024	STATE OF ODISHA RAMESH BEHERA VS	ROHIT RANJAN RAY VS	// // 0
349	D-ABLAPL/8138/2024	STATE OF ODISHA BIKASH KUMAR MOHAPATRA VS	ROHIT RANJAN RAY VS	// // 0
350	D-ABLAPL/8141/2024	STATE OF ODISHA ASIT NANDA @ PAPI VS	SURESH KUMAR JENA VS	// // 0
351	D-ABLAPL/8142/2024	STATE OF ODISHA MANOJ SETHI @ TULUA VS STATE OF ODISHA	RANJIT MOHANTY VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :15/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-ABLAPL/8147/2024	KAMALAKANTA SAHU @ PAPU VS STATE OF ODISHA	SATYABRATA SENAPATI VS	//0 () //
353	D-ABLAPL/8151/2024	BIBUNA @ BUBUNA SWAIN VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	PARADEEP LOCK /113 /2024 () //
354	D-ABLAPL/8157/2024	JITEN PUJAPANDA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /582 /2023 () //
355	D-ABLAPL/8158/2024	KHURSID SAHA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /68 /2024 () //
356	D-ABLAPL/8165/2024	MINI NAYAK @ MINA NAYAK VS STATE OF ODISHA	MAHES DAS VS	KUMBHARAPARA /70 /2024 () //
357	D-ABLAPL/8167/2024	SAMARENDRA PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /213 /2024 () //
358	D-ABLAPL/8172/2024	NARESH CHANDRA MOHAPATRA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	ANGUL TOWN /213 /2024 () //
359	D-ABLAPL/8174/2024	BHIMA PANGI @ MOHARIA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /98 /2019 () //
360	D-ABLAPL/8175/2024	PRAKASH @ PRATAP SWAIN VS STATE OF ODISHA	SARBESWAR SAHOO VS	PIPLI /510 /2015 () //
361	D-ABLAPL/8176/2024	SARI PRADHAN VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /245 /2023 () //
362	D-ABLAPL/8178/2024	RAKESH BEHERA @ SIPU VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIAK VS	BALIPATNA /132 /2024 () //
363	D-ABLAPL/8179/2024	JHAMPDA @ PASHUPATI BEHERA	ARUN KUMAR BEHERA	TALASARI MARINE /20 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :15/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	D-ABLAPL/8180/2024	STATE OF ODISHA NABAGHAN MALLIK	ASHOK KUMAR SARANGI	// SUKINDA /20 /2024
		VS	VS	()
365	D-ABLAPL/8181/2024	STATE OF ODISHA RASANANDA SAMAL	ASHOK KUMAR SARANGI	// JAJPUR SADAR /292 /2023
		VS	VS	()
366	D-ABLAPL/8182/2024	STATE OF ODISHA BANKANIDHI PRADHAN	LAXMINARAYAN PATEL	// KANIHA /54 /2024
		VS	VS	()
367	D-ABLAPL/8184/2024	STATE OF ODISHA JAGU @ YUDHISTHIRA MOHANTA	PULAKESH MOHANTY	// RARUAN /33 /2024
		VS	VS	()
368	D-ABLAPL/8185/2024	STATE OF ODISHA PRASANTA @ UDAYNATH BEHERA	NIHAR RANJAN OJHA	// NAYAPALLI P.S. /102 /2024
		VS	VS	()
369	D-ABLAPL/8187/2024	STATE OF ODISHA BANKU BIHARI @ BANKU JENA	RUDRA NARAYAN PARIJA	// DHAMNAGAR /164 /2019
		VS	VS	()
370	D-ABLAPL/8190/2024	STATE OF ODISHA BIJAY KUMAR DASH	RADHIKA HANS	// PAHALA /49 /2024
		VS	VS	()
371	D-ABLAPL/8193/2024	STATE OF ODISHA GANGADHAR BEHERA	CHAITANYA NAYAK	// CHOUDWAR /118 /2024
		VS	VS	()
372	D-ABLAPL/8200/2024	STATE OF ODISHA TEZA PRATAP PATRO	RESHMA BEHERA	// // /0
		VS	VS	()
373	D-ABLAPL/8201/2024	STATE OF ODISHA KANHA BARIK	DIPAK KUMAR SAHOO	// KUNDHEIGOLA /60 /2024
		VS	VS	()
374	D-ABLAPL/8203/2024	STATE OF ODISHA KANDARPA SAHOO	DEBENDRA KUMAR DHAR	// PARJANG /109 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :15/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-ABLAPL/8210/2024	STATE OF ODISHA TUKUNA SAHOO VS	PANCHANAN PANIGRAHI VS	// PARJANG /129 /2024 ()
376	D-ABLAPL/8212/2024	STATE OF ODISHA BIBHUDAR PRADHAN@PRABESH KUMAR PRADHAN VS	LAXMIDHAR MAHAPATRA VS	// PIPLI /112 /2024 ()
377	D-ABLAPL/8214/2024	STATE OF ODISHA PURNA CHANDRA SETHI VS	KULDEEP MOHANTY VS	// DHENKANAL TOWN /177 /2024 ()
378	D-ABLAPL/8215/2024	STATE OF ODISHA BIJAY KUMAR SAHOO VS	BISHNU PRASAD PRADHAN VS	// NAYAPALLI P.S. /110 /2024 ()
379	D-ABLAPL/8218/2024	STATE OF ODISHA DIPUNA DAS VS	MAHIMANANDA SWAIN VS	// TANGI /51 /2024 ()
380	D-ABLAPL/8219/2024	STATE OF ODISHA NELA GOUDA VS	KABIR KUMAR JENA VS	// JARADA /74 /2024 ()
381	D-ABLAPL/8225/2024	STATE OF ODISHA SANJUKTA MANASINGH VS	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /90 /2024 ()
382	D-ABLAPL/8226/2024	STATE OF ODISHA DUSMANTA SAHOO VS	RAJALAXMI BISWAL VS	// MAHABIROD /170 /2023 ()
383	D-ABLAPL/8232/2024	STATE OF ODISHA BABURAM SWAIN VS	AKSHAYA KUMAR SUBUDHI VS	// PIPLI /93 /2024 ()
384	D-ABLAPL/8233/2024	STATE OF ODISHA UDAYA NARAYAN ROUT VS	PURNA CHANDRA MOHARANA VS	// JENAPUR /94 /2024 ()
385	D-ABLAPL/8234/2024	STATE OF ODISHA SANJAY JENA @ KALIA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// DELANGA /26 /2024 () //

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-ABLAPL/8236/2024	ABHISHEK KUMBHAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /50 /2024 () //
387	D-ABLAPL/8237/2024	LAXMAN BHUTIA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BANARAPAL /63 /2024 () //
388	D-ABLAPL/8240/2024	PAPU PRADHAN @ PAPUN PRADHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SOSO /74 /2024 () //
389	D-ABLAPL/8241/2024	FIROJ KHAN @ MD.FIROZ VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	DHANUPALI /84 /2021 () //
390	D-ABLAPL/8242/2024	IFTIKAR KHAN @ KAWA CHHOTU VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	DHANUPALI /84 /2021 () //
391	D-ABLAPL/8246/2024	RAKHAYAK BEHERA @ RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /168 /2024 () //
392	D-ABLAPL/8253/2024	BIJAY KUMAR DASH @ BIJAY KUMAR DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ANGUL TOWN /149 /2024 () //
393	D-ABLAPL/8256/2024	KUMAR ANIKESH VS STATE OF ODISHA	DINESH CH. RAY VS	ANGUL TOWN /181 /2024 () //
394	D-ABLAPL/8257/2024	BHASKAR MISHRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TENTULIKHUNTI /43 /2023 () //
395	D-ABLAPL/8258/2024	SHYAMA DURGA @ SHYAMA CHHATRIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KEGAON /171 /2021 () //
396	D-ABLAPL/8260/2024	NIMAI CHARAN PANIGRAHI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	PADMAPUR /29 /2024 () //
397	D-ABLAPL/8268/2024	JAI PRAKASH JAISWAL @ RAJ JAISWAL	ALOK KUMAR MOHAPATRA	MALGODOWN /59 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :15/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	D-ABLAPL/8269/2024	STATE OF ODISHA AKSHAYA @ ASHOK BARIK	JAYAKRISHNA MOHAPATRA	// BANSADA /385 /2023
		VS	VS	()
399	D-ABLAPL/8271/2024	STATE OF ODISHA MANOJ SAHOO	SOUMYA RANJAN DAS	// BIRMITRAPUR /1 /2024
		VS	VS	()
400	D-ABLAPL/8285/2024	STATE OF ODISHA KABIRAJ KHOSALA	TUKUNA KUMAR MISHRA	// JEYPORE TOWN /221 /2019
		VS	VS	()
401	D-ABLAPL/8287/2024	STATE OF ODISHA ARUN KUMAR SWAIN	SURENDRA KUMAR BISWAL	// BINJHARPUR /144 /2024
		VS	VS	()
402	D-ABLAPL/8288/2024	STATE OF ODISHA SHASHIKANTA MANSINGH	ACHYUTANANDA PATTANAİK	// KHURDA SADAR /288 /2022
		VS	VS	()
403	D-ABLAPL/8290/2024	STATE OF ODISHA TUNA BHOI @ TUNA CHARAN BHOI	BASANTA KUMAR NAYAK	// PAHALA /2 /2024
		VS	VS	()
404	D-ABLAPL/8291/2024	STATE OF ODISHA PAPU SWAIN	SANJIB KUMAR BHANJADEO	// KHURDA SADAR /225 /2022
		VS	VS	()
405	D-ABLAPL/8294/2024	STATE OF ODISHA HARISH @ HARI CHANDRA BAL	GYANENDRA CHANDRA SWAIN	// LAXMISAGAR P.S. /19 /2024
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :15/03/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OAC)/1106/2016 WPC(OAC)/1106/2016	DR. LOKAPAL BHOI MP	M/S MANMAYA KUMAR DASH	19/2024
2	D-JCRLA/28/2023 JCRLA/28/2023	PRAMOD GOUDA MP	M/S. S.K. DASH, S.K. TRIPATHY, L MOHANTY	28/2024
3	D-JCRLA/28/2023 JCRLA/28/2023	PRAMOD GOUDA MP	M/S. S.K. DASH, S.K. TRIPATHY, L MOHANTY	29/2024
4	D-LAA/5440/2024 LAA/8/2024	SPECIAL LAND ACQUISITION OFFICER, JHARSUGUDA MP	SARASWATI MISHRA, A.S.C	100/2024
5	D-CMAPL/12160/2024 CMAPL/ /	GANESH KUMAR NAYAK MP	ADV.	104/2024
6	D-CMAPL/11985/2024 CMAPL/ /	SECRETARY, DEPARTMENT OF POSTS, NEW DELHI MP	NEELAMBI PRADHAN, C.G.C	105/2024
7	D-CMAPL/806/2023 CMAPL/806/2023	JEMADEI SAHU MP	RABINDRA NATH DEBATA	106/2024
8	D-MATA/12037/2024 MATA/ /	DHRUBA CHARAN SAHU MP	AMIT PRASAD BOSE	114/2024
9	D-MATA/12041/2024 MATA/ /	DHRUBA CHARAN SAHU MP	AMIT PRASAD BOSE	115/2024
10	D-MATA/12082/2024 MATA/ /	BABITA PAL MP	ANJAN KUMAR BISWAL	116/2024
11	D-MATA/12082/2024 MATA/ /	BABITA PAL MP		117/2024
12	D-MATA/12089/2024 MATA/ /	PREETI PUSHAM MISHRA MP	K.C.RAJGURU MOHAPATRA	118/2024
13	D-RPFAM/12008/2024 RPFAM/ /	PRAJNA PARMITA PRAHARAJ MP	SASHIBHUSAN DAS	119/2024
14	D-MATA/178/2023 MATA/178/2023	SWAGATIKA JENA MP	CHINMAYA MISHRA	119/2024
15	D-RPFAM/12053/2024 RPFAM/ /	NILAMANI SAHOO MP	NARENDRA PRASAD RATH	120/2024
16	D-MATA/123/2019 MATA/123/2019	DR.SEBAPRIYA MISHRA MP	M/S.AKSHAYA KU.PANDEY, SMT. SUJATA JENA, S PANDA	120/2024
17	D-RPFAM/6452/2024 RPFAM/ /	PRASANT BISOYI MP	SAMBHU CH. NATH SHARMA	121/2024
18	D-MATA/12180/2024 MATA/ /	LALITA PANIGRAHI MP	LAXMI CHARAN BEHERA	121/2024
19	D-RPFAM/325/2023 RPFAM/325/2023	PRATAP KUMAR MAHALIK MP	PRAMODA KUMAR MISHRA	122/2024
20	D-RPFAM/9040/2024 RPFAM/48/2024	JANMEJAYA SAHOO MP	DILIP KUMAR MISRA	123/2024
21	D-CRLREV/8169/2024 CRLREV/ /	BIJAYA KUMAR PRADHAN MP	PRAGYAN PARAMITA MOHANTY	239/2024
22	D-CRLREV/8274/2024 CRLREV/ /	PRAVAKAR NAYAK MP	JAJATI KESHARI KHUNTIA	240/2024
23	D-CRLREV/333/2009 CRLREV/333/2009	STATE OF ORISSA MP	M/S.SRIMANTA DAS(ASC, VIG.), MR. SANGRAM DAS (ASC, VIG.)	241/2024
24	D-CRLREV/8274/2024 CRLREV/ /	PRAVAKAR NAYAK MP	JAJATI KESHARI KHUNTIA	242/2024
25	D-CRLREV/8279/2024 CRLREV/ /	PRAVAKAR NAYAK MP	JAJATI KESHARI KHUNTIA	243/2024
26	D-CRLREV/8279/2024	PRAVAKAR NAYAK	JAJATI KESHARI KHUNTIA	

	CRLREV/ /	MP		244/2024
27	D-FAO/76/2020	THE EXECUTIVE ENGINEER ELECTRICAL, RAIRANGPUR ELECTRICAL DIVISION		
	FAO/76/2020	MP		283/2024
28	D-FAO/11200/2024	DIVL. MANAGER, ORIENTAL INSURANCE	ADAM B LI KHAN	
	FAO/ /	MP		284/2024
29	D-BLAPL/4591/2024	SANGHRAM SINGH@ BUDHIA		
	BLAPL/1302/2024	MP		285/2024
30	D-CMP/11995/2024	PRAFULLA KUMAR BEHERA	BISWAJIT MOHAPATRA	
	CMP/ /	MP		286/2024
31	D-BLAPL/3845/2024	ROHIT SELMA		
	BLAPL/1044/2024	MP		286/2024
32	D-BLAPL/2270/2024	MUNA KHAN	RAMESH CHANDRA MOHARANA, A.K.MOHARANA	
	BLAPL/1148/2024	MP		287/2024
33	D-CMP/6928/2024	PADMABATI PRADHAN	ABHISHEK DASH	
	CMP/126/2024	MP		287/2024
34	D-CMP/12056/2024	ARJUNA DAS @ ARJUN DASH	UPENDRA KUMAR SAMAL	
	CMP/ /	MP		288/2024
35	D-BLAPL/778/2024	DELIN BAGH	SUNIL KUMAR PANDA	
	BLAPL/140/2024	MP		288/2024
36	D-CMP/12126/2024	SRI SRI NILAKANTHESWAR MAHADEV BAMBAPUR	SRI SRI BOSE	
	CMP/ /	MP		289/2024
37	D-BLAPL/4025/2024	JADUMANI DASH		
	BLAPL/1263/2024	MP		289/2024
38	D-CMP/12206/2024	SAIKH TALIM	T.PANIGRAHI	
	CMP/ /	MP		290/2024
39	D-BLAPL/11158/2022	JHUNA BHOI		
	BLAPL/11158/2022	MP		290/2024
40	D-RSA/10895/2024	KIRTAN KANDHIA	SOUMYA MISHRA	
	RSA/ /	MP		330/2024
41	D-RSA/386/2010	BIDUSA PATEL	MR. RAMAKANTA MOHANTY , M/S. SUMITRA MOHANTY, S.N.BISWA	
	RSA/386/2010	MP		331/2024
42	D-RSA/128/2019	MALI DAS	N/S.TANMAYA MISHRA	
	RSA/128/2019	MP		332/2024
43	D-RSA/12149/2024	MD. SHAHABUDDIN	TUSAR KUMAR MISHRA	
	RSA/ /	MP		333/2024
44	D-RSA/154/2012	SAHADEV PRADHAN	M/S.N.K.SAHU	
	RSA/154/2012	MP		334/2024
45	D-RSA/154/2012	SAHADEV PRADHAN	M/S.N.K.SAHU	
	RSA/154/2012	MP		335/2024
46	D-RSA/154/2012	SAHADEV PRADHAN	M/S.N.K.SAHU	
	RSA/154/2012	MP		336/2024
47	D-RSA/154/2012	SAHADEV PRADHAN	M/S.N.K.SAHU	
	RSA/154/2012	MP		337/2024
48	D-RSA/154/2012	SAHADEV PRADHAN	M/S.N.K.SAHU	
	RSA/154/2012	MP		338/2024
49	D-RSA/154/2012	SAHADEV PRADHAN	M/S.N.K.SAHU	
	RSA/154/2012	MP		339/2024
50	D-RSA/154/2012	SAHADEV PRADHAN	M/S.N.K.SAHU	
	RSA/154/2012	MP		340/2024
51	D-RSA/154/2012	SAHADEV PRADHAN	M/S.N.K.SAHU	
	RSA/154/2012	MP		341/2024
52	D-RSA/154/2012	SAHADEV PRADHAN	M/S.N.K.SAHU	
	RSA/154/2012	MP		342/2024
53	D-RSA/154/2012	SAHADEV PRADHAN	M/S.N.K.SAHU	
	RSA/154/2012	MP		343/2024
54	D-RSA/154/2012	SAHADEV PRADHAN	M/S.N.K.SAHU	
	RSA/154/2012	MP		344/2024
55	D-RSA/154/2012	SAHADEV PRADHAN	M/S.N.K.SAHU	
	RSA/154/2012	MP		345/2024
56	D-RSA/154/2012	SAHADEV PRADHAN	M/S.N.K.SAHU	
	RSA/154/2012	MP		346/2024
57	D-RSA/154/2012	SAHADEV PRADHAN	M/S.N.K.SAHU	
	RSA/154/2012	MP		347/2024

58	D-RSA/154/2012 RSA/154/2012	SAHADEV PRADHAN MP	M/S.N.K.SAHU	348/2024
59	D-ABLAPL/13323/2023 ABLAPL/13323/2023	GOBINDA @ GOVINDA DEEP MP		501/2024
60	D-ABLAPL/2088/2024 ABLAPL/1048/2024	SARAT NAYAK @ SARAT KUMAR NAYAK MP		502/2024
61	D-ABLAPL/1123/2024 ABLAPL/506/2024	PRASANTA KUMAR @ PRASANTA KUMAR MP	ABYSWATA KUMAR MAJHI	503/2024
62	D-ABLAPL/5634/2020 ABLAPL/5634/2020	ASHOK MOHAPATRA MP		504/2024
63	D-ABLAPL/5035/2020 ABLAPL/5035/2020	KALIA @ ASHOK KUMAR MOHAPATRA MP		505/2024
64	D-ABLAPL/14719/2023 ABLAPL/14719/2023	MANASMITA NAYAK MP		506/2024
65	D-ABLAPL/3452/2020 ABLAPL/3452/2020	SRIKANT SENA MP		507/2024
66	D-ABLAPL/5101/2020 ABLAPL/5101/2020	ALOK KUMAR SAHOO @ ALOK SAHU MP	AKSHYA KUMAR BISOI	508/2024
67	D-ABLAPL/13666/2019 ABLAPL/13666/2019	MANAMOHAN PRADHAN MP	AKSHYA KUMAR BISOI	509/2024
68	D-ABLAPL/19279/2019 ABLAPL/19279/2019	SUREKHA BEHERA MP	AKSHAYA KUMAR BISOI	510/2024
69	D-ABLAPL/3149/2024 ABLAPL/1693/2024	SK. KAMRUDDIN MP	KARUNAKAR NAYAK	511/2024
70	D-ABLAPL/3149/2024 ABLAPL/1693/2024	SK. KAMRUDDIN MP	KARUNAKAR NAYAK	512/2024
71	D-MACA/11994/2024 MACA/ /	KABIRAJ DAS MP	AMIYA KUMAR MOHANTY	554/2024
72	D-MACA/11994/2024 MACA/ /	KABIRAJ DAS MP	AMIYA KUMAR MOHANTY	555/2024
73	D-MACA/11998/2024 MACA/ /	GANGADHAR SAHU @ SAHOO MP	PRADEEP KUMAR MISHRA	556/2024
74	D-MACA/404/2014 MACA/404/2014	RABINDRA KU.PARAMANI MP		557/2024
75	D-MACA/11341/2024 MACA/ /	PRAVATI PATTSHANI MP	JEEVANJYOTI MOHANTY	558/2024
76	D-MACA/11330/2024 MACA/ /	RANJAN PRADHAN MP	JEEVANJYOTI MOHANTY	559/2024
77	D-MACA/11341/2024 MACA/ /	PRAVATI PATTSHANI MP	JEEVANJYOTI MOHANTY	560/2024
78	D-MACA/11338/2024 MACA/ /	SOBHABATI SWAIN MP	JEEVANJYOTI MOHANTY	561/2024
79	D-MACA/11330/2024 MACA/ /	RANJAN PRADHAN MP	JEEVANJYOTI MOHANTY	562/2024
80	D-MACA/1243/2023 MACA/1243/2023	SR.D.M., M/S. NEW INDIA ASSURANCE CO MP	BUDY DASMOHAPATRA	563/2024
81	D-MACA/12182/2024 MACA/ /	NATIONAL INSURANCE CO. L.T.D. MP	SUBRAT SATPATHY	564/2024
82	D-CRLA/216/2022 CRLA/216/2022	BIJAYLAXMI INFORMATION TECHNOLOG MP	INDIA MARKETING PVT. LTD.	610/2024
83	D-CRLA/150/2016 CRLA/150/2016	JANMEJAYA NAYAK MP	M/S.SOURA CHANDRA MOHAPATRA	611/2024
84	D-CRLA/548/2017 CRLA/548/2017	UGRASEN MALLIK@BILUA MP	M/S.S.K.NAYAK	612/2024
85	D-CRLA/8163/2024 CRLA/ /	MD. ISTEKHAR ANSARI MP	SATYA RANJAN MULIA	613/2024
86	D-CRLA/8163/2024 CRLA/ /	MD. ISTEKHAR ANSARI MP	SATYA RANJAN MULIA	614/2024
87	D-CRLA/8173/2024 CRLA/ /	RABINDRA SENAPATI MP	RAJIB LOCHAN PATTNAIK	615/2024
88	D-CRLA/8173/2024 CRLA/ /	RABINDRA SENAPATI MP	RAJIB LOCHAN PATTNAIK	616/2024
89	D-CRLA/462/2023	N.SANTOSH KUMAR CHOUDHURY	TAPAN JYOTI PANI	

	CRLA/462/2023	MP		617/2024
90	D-CRLA/682/2022	MANOJ NAYAK	KEDAR CHANDRA SARANGI	
	CRLA/682/2022	MP		618/2024
91	D-CRLA/8250/2024	DILLIP PADHIARY @ PRATIHARY @ DILLIP KUMAR PADHIARY @ PRATIHARY		
	CRLA/ /	MP		619/2024
92	D-CRLA/8250/2024	DILLIP PADHIARY @ PRATIHARY @ DILLIP KUMAR PADHIARY @ PRATIHARY		
	CRLA/ /	MP		620/2024
93	D-CRLA/8263/2024	BASUDEBA MALIK @ GANDUA	RAMAKRISHNA NAIK	
	CRLA/ /	MP		621/2024
94	D-CRLA/8263/2024	BASUDEBA MALIK @ GANDUA	RAMAKRISHNA NAIK	
	CRLA/ /	MP		622/2024
95	D-CRLA/8280/2024	MANOJ PRADHAN	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		623/2024
96	D-CRLA/8280/2024	MANOJ PRADHAN	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		624/2024
97	D-CRLMC/4265/2023	KUMAR RAGHVENDRA SINGH		
	CRLMC/4265/2023	MP		643/2024
98	D-CRLMC/8166/2024	SANTANU KUMAR NATH	SATYABRATA MOHANTY (1)	
	CRLMC/ /	MP		644/2024
99	D-CRLMC/8168/2024	JALIA @ JALADHAR MALIK	HAREKRUSHNA MALIK	
	CRLMC/ /	MP		645/2024
100	D-CRLMC/8170/2024	ADWAIT KUMAR PRADHAN	RAGHUNATH DASMOHAPATRA	
	CRLMC/833/2024	MP		646/2024
101	D-CRLMC/8170/2024	ADWAIT KUMAR PRADHAN	RAGHUNATH DASMOHAPATRA	
	CRLMC/833/2024	MP		647/2024
102	D-CRLMC/8170/2024	ADWAIT KUMAR PRADHAN	RAGHUNATH DASMOHAPATRA	
	CRLMC/833/2024	MP		648/2024
103	D-CRLMC/8183/2024	GADADHAR RAUTARAY	LAXMINARAYAN PATEL	
	CRLMC/ /	MP		649/2024
104	D-CRLMC/5695/2024	CHITARANJAN SAHOO	SATYA RANJAN MULIA	
	CRLMC/631/2024	MP		650/2024
105	D-CRLMC/5217/2024	ARUNA NAIK	SATYA RANJAN MULIA	
	CRLMC/659/2024	MP		651/2024
106	D-CRLMC/5131/2024	PRIYADARSHINI AMRITA PANDA		
	CRLMC/479/2024	MP		652/2024
107	D-CRLMC/8206/2024	ANTRAYAMI SENAPATI	SUDEEP KUMAR SARANGI	
	CRLMC/ /	MP		653/2024
108	D-CRLMC/8209/2024	ANTRAYAMI SENAPATI	SUDEEP KUMAR SARANGI	
	CRLMC/ /	MP		654/2024
109	D-CRLMC/8213/2024	ANTRAYAMI SENAPATI	SUDEEP KUMAR SARANGI	
	CRLMC/ /	MP		655/2024
110	D-CRLMC/8221/2024	ANTRAYAMI SENAPATI	SUDEEP KUMAR SARANGI	
	CRLMC/ /	MP		656/2024
111	D-CRLMC/8220/2024	ANTRAYAMI SENAPATI	SUDEEP KUMAR SARANGI	
	CRLMC/ /	MP		657/2024
112	D-CRLMC/8224/2024	MAMINA SENAPATI	SUDEEP KUMAR SARANGI	
	CRLMC/ /	MP		658/2024
113	D-CRLMC/8238/2024	PABAN SWAMI	KISHORE KUMAR MISHRA	
	CRLMC/ /	MP		659/2024
114	D-CRLMC/8243/2024	SARADA PRASAD SAMANTARAY	ACHYUTANANDA PATTANAIK	
	CRLMC/ /	MP		660/2024
115	D-CRLMC/8245/2024	BINOD PARIDA	ACHYUTANANDA PATTANAIK	
	CRLMC/ /	MP		661/2024
116	D-CRLMC/8248/2024	HARIHARA JENA	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		662/2024
117	D-CRLMC/8249/2024	BABU@SASHIKANTA DAS	BIBHUTI RANJAN MOHANTY	
	CRLMC/ /	MP		663/2024
118	D-CRLMC/8275/2024	M/S. SERAJUDDIN AND CO.	SARADA PRASANNA SARANGI	
	CRLMC/ /	MP		664/2024
119	D-CRLMC/8281/2024	RAMESH CHANDRA BARATA	SOUMYA RANJAN MOHANTY	
	CRLMC/ /	MP		665/2024
120	D-CRLMC/8293/2024	ANGAD DAS@SANJAY PRADHAN	UMA CHARAN MISHRA	
	CRLMC/ /	MP		666/2024

121	D-WA/1752/2023 WA/1752/2023	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1117/2024
122	D-WA/12071/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	1118/2024
123	D-WA/12071/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	1119/2024
124	D-WA/12077/2024 WA/ /	VICE CHANCELLOR,OUAT, BBSR MP	MANOJ KUMAR KHUNTIA	1120/2024
125	D-WA/12077/2024 WA/ /	VICE CHANCELLOR,OUAT, BBSR MP	MANOJ KUMAR KHUNTIA	1121/2024
126	D-WA/12081/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1122/2024
127	D-WA/12081/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1123/2024
128	D-WA/12084/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	1124/2024
129	D-WA/12084/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	1125/2024
130	D-WA/12168/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	1126/2024
131	D-WA/12168/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	1127/2024
132	D-WA/12168/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	1128/2024
133	D-WA/12177/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	1129/2024
134	D-WA/12177/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	1130/2024
135	D-WA/12177/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	1131/2024
136	D-WA/12193/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	1132/2024
137	D-WA/12193/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	1133/2024
138	D-WA/12193/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	1134/2024
139	D-WA/12201/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	1135/2024
140	D-WA/12201/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	1136/2024
141	D-WA/12201/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	1137/2024
142	D-WA/12225/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	1138/2024
143	D-WA/12225/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	1139/2024
144	D-WA/12225/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	1140/2024
145	D-WP(C)/12018/2024 WP(C)/ /	M/S ENZEN GLOBAL SOLUTIONS PVT. LTD. MP	AKASH CHACHARYA	4029/2024
146	D-WP(C)/12022/2024 WP(C)/ /	SARAT KUMAR GURU MP	MIHIR KANTA RATH	4030/2024
147	D-WP(C)/4512/2024 WP(C)/2765/2024	M/S. LINGARAJ INFRASTRUCTURE PVT. LTD. MP	ABHIRAM DASH	4031/2024
148	D-WP(C)/16495/2023 WP(C)/16495/2023	KUNDALA SUGUNA MP	DEEPALI MAHAPATRA	4032/2024
149	D-WP(C)/23172/2019 WP(C)/23172/2019	DR.NANDA KISHOR NAIK MP	M/S.S.J.PRADHAN	4033/2024
150	D-WP(C)/35912/2020 WP(C)/35912/2020	MANAS RANJAN SWAIN MP	S.K.SAMAL	4034/2024
151	D-WP(C)/35901/2020 WP(C)/35901/2020	NITYANANDA RANA MP	BUDHADEV ROURAY	4035/2024
152	D-WP(C)/12046/2024	KISHORE KUMAR MISHRA	SURESH KUMAR CHOUDHURY	

	WP(C)/ /	MP		4036/2024
153	D-WP(C)/9153/2022	SURYA NARAYAN MAHAPATRA	LALATENDU SAMAL	
	WP(C)/9153/2022	MP		4037/2024
154	D-WP(C)/12052/2024	TRILOCHAN ROUT	DURGA PRASAD SWAIN	
	WP(C)/ /	MP		4038/2024
155	D-WP(C)/12054/2024	SHRUTI BAG	UPENDRA KUMAR SAMAL	
	WP(C)/ /	MP		4039/2024
156	D-WP(C)/12059/2024	SUJEET KUMAR PRADHAN	AMITAV DAS	
	WP(C)/ /	MP		4040/2024
157	D-WP(C)/15388/2012	LOUIS BRAILE and ANR.		
	WP(C)/15388/2012	MP		4041/2024
158	D-WP(C)/12064/2024	ARCHANA DHAR MAHAPATRA	RAMAKANTA SAHOO	
	WP(C)/ /	MP		4042/2024
159	D-WP(C)/15389/2012	RAJDHANI SCHOOL FOR		
	WP(C)/15389/2012	MP		4043/2024
160	D-WP(C)/3921/2024	RAJAN KUMAR GUPTA		
	WP(C)/1904/2024	MP		4044/2024
161	D-WP(C)/41328/2023	RAMAKANTA NAYAK	PRASANTA KUMAR SAHOO	
	WP(C)/41328/2023	MP		4045/2024
162	D-WP(C)/12067/2024	RAMESH SUBUDHI	SIDHARTH PRASAD DAS	
	WP(C)/ /	MP		4046/2024
163	D-WP(C)/7809/2024	DEBASISH JENA	TANMAY MISHRA	
	WP(C)/3875/2024	MP		4047/2024
164	D-WP(C)/5944/2024	JAGNNATH PATRA	JIBAN RANJAN DASH	
	WP(C)/ /	MP		4048/2024
165	D-WP(C)/12083/2024	PUSPITA ROUT	BIBHUTI BHUSAN MISHRA	
	WP(C)/ /	MP		4049/2024
166	D-WP(C)/12085/2024	DUSMANTA KUMAR PANDA	SIDHARTH PRASAD DAS	
	WP(C)/ /	MP		4050/2024
167	D-WP(C)/12127/2024	THE CHIEF GENERAL MANAGER, MAHANSATI COAL MINING AND	NEHORSUGUDA	
	WP(C)/ /	MP		4051/2024
168	D-WP(C)/12130/2024	KISHORE CHANDRA SAHU	SUVENDU KUMAR RAY	
	WP(C)/ /	MP		4052/2024
169	D-WP(C)/32024/2021	BRAJA KISHORE NAYAK		
	WP(C)/32024/2021	MP		4053/2024
170	D-WP(C)/7767/2024	JHARANA BAG		
	WP(C)/5119/2024	MP		4054/2024
171	D-WP(C)/12128/2024	M/S. K.G.M ENTERPRISES, KEONJHAR	KAJAL SAHOO	
	WP(C)/ /	MP		4055/2024
172	D-WP(C)/12132/2024	UNION OF INDIA	BIRENDRA KUMAR PARDHI, C.G.C	
	WP(C)/ /	MP		4056/2024
173	D-WP(C)/12142/2024	M/S CHANAKYA HOSPITAL, CUTTACK	TUSHAR KANTI SATAPATHY	
	WP(C)/ /	MP		4057/2024
174	D-WP(C)/12136/2024	M/S. SHIVA SHAKTI TRADERS.	KAJAL SAHOO	
	WP(C)/ /	MP		4058/2024
175	D-WP(C)/12157/2024	ASHISH MOHANTY	DEBASISH HAZRA	
	WP(C)/ /	MP		4059/2024
176	D-WP(C)/12162/2024	LALITA URLLAKA	DIGAMBAR SETHI	
	WP(C)/ /	MP		4060/2024
177	D-WP(C)/12158/2024	M/S. SHIVA SHAKTI TRADERS, KEONJHAR	KAJAL SAHOO	
	WP(C)/ /	MP		4061/2024
178	D-WP(C)/12169/2024	M/S. UTKAL COAL MINING INDIA PVT. LTD.	KASH ACHARYA	
	WP(C)/ /	MP		4062/2024
179	D-WP(C)/7137/2024	PRIYADARSHINI MISHRA	RAMAKANTA SARANGI	
	WP(C)/5157/2024	MP		4063/2024
180	D-WP(C)/7081/2024	ANUSPANDAN RAI	RAMAKANTA SARANGI	
	WP(C)/5116/2024	MP		4064/2024
181	D-WP(C)/9303/2024	ANKITA ANJALI SETHY	RAMAKANTA SARANGI	
	WP(C)/5318/2024	MP		4065/2024
182	D-WP(C)/20901/2022	LAXMIDHAR PATNAIK		
	WP(C)/20901/2022	MP		4066/2024
183	D-WP(C)/12175/2024	LOCHAN SAHOO	PRADEEP KUMAR MAHAPATRA	
	WP(C)/ /	MP		4067/2024

184	D-WP(C)/12179/2024 WP(C)/ /	M/S ITD CEMENTATION INDIA LTD., CUTTACK MP	ANUP NARAYAN MOHANTY	4068/2024
185	D-WP(C)/12181/2024 WP(C)/ /	NIRANJALI DAS MP	MIHIR KANTA RATH	4069/2024
186	D-WP(C)/10129/2024 WP(C)/5345/2024	JAYANTI JENA MP	AMITABH MISHRA	4070/2024
187	D-WP(C)/10125/2024 WP(C)/5343/2024	JAYANTI JENA MP	AMITABH MISHRA	4071/2024
188	D-WP(C)/31691/2023 WP(C)/31691/2023	APSARI NAYAK MP	BIPIN KUMAR NAYAK	4072/2024
189	D-WP(C)/31852/2023 WP(C)/31852/2023	PRAVAT KUMAR PRADHAN MP	BIPIN KUMAR NAYAK	4073/2024
190	D-WP(C)/12189/2024 WP(C)/ /	CHAITANYA BEHERA MP	TRILOCHAN PANIGRAHI	4074/2024
191	D-WP(C)/12189/2024 WP(C)/ /	CHAITANYA BEHERA MP	TRILOCHAN PANIGRAHI	4075/2024
192	D-WP(C)/24621/2021 WP(C)/24621/2021	ROHITA KUMAR SAHOO @ ROHITA SAHOO MP	ADN MAY MISHRA, MANOJ MISHRA(SR. ADV.)	4076/2024
193	D-WP(C)/6499/2024 WP(C)/3390/2024	NILACHAL SARASWATA SANGHA, PURI MP	NIROD KUMAR SAHU	4077/2024
194	D-WP(C)/12191/2024 WP(C)/ /	KAILASINI ROUSTRAY MP	SANJIB KUMAR BHANJADEO	4078/2024
195	D-WP(C)/12222/2024 WP(C)/ /	SAHARA INDIA COMMERCIAL CORP. LTD MP	KENDRA PATAP SINGH	4079/2024